correct information involving experts in the process of developing textbooks. Any mistake brought to the notice of NCERT is examined and if found necessary, necessary changes are incorporated in the reprint/revised editions.

Madarsa Education Board

3032. SHRIMATI SYEDAANWARA TAIMUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that his Ministry has a plan to set up a Madarsa Education Board to bring all Madarsas underthecontrol of one Board/ Organization and have a common education system for all Madarsas;
 - (b) if so, the details thereof; and
- (c) whether Government had a discussion with the heads of different ideologies like Deoband, Jamait-Ulema-Hind and others to have an exact framework of the Board?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No, Sir.

(b) and (c) Do not arise.

Lyngdoh Committee for peaceful election of students unions

- †3033. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 145 given in the Rajya Sabha on the 20th February, 2006 and state:
- (a) whether Government have received the report of Lyngdoh Committee constituted for formulating guidelines for conducting peaceful elections of students unions and to keep it free from money and muscle power;
 - (b) if so, the main recommendations of the Committee; and
- (c) by when a decision would be taken for implementation of these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) No, Sir. The Lyngdoh Committee is expected to submit its report only to the Hon'ble Supreme Court of India.